Annexure - 7

Name of the corporate debtor: Parallex Decor Private Limited; Date of commencement of Liquidation: 14th May, 2025: List of creditors as on: 13th July 2025; Name Of Liquidator: Vinod Balasaheb Dongare Process Number: 1; Last 5 digitof registration number: 14391 Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 List of operational creditors (Government dues)

												(Amount in ₹)		
Sl. No.	Details of claimant		Details of claim		Details of claim admitted				Amount of	Amount of any	Amount of		Remarks,	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	partyP	% of Advice share in SCC	continge-nt claim	Mutual dues, that may be set- off	claim not admitted	under verification	if any	
1	I. T. Deprt.	Income Tax Department - TDS	12/06/2025	1,52,370	1,52,370	TDS Demand	No	0.20	Nil	Nil	Nil	-	Nil	
2		DEPARTMENT OF STATE TAX GOVERNMENT OF MAHARASHTRA, MUMBA	28/05/2025	92,09,666	92,09,666	MVAT & CST Dues	No	11.88	Nil	Nil	Nil	-	Nil	
	Total			93,62,036	93,62,036							-		